

GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS & SPORTS  
(DEPARTMENT OF SPORTS)

LOK SABHA  
UNSTARRED QUESTION NO. 385  
TO BE ANSWERED ON 01.12.2015  
Sports Development and Promotion

†385. SHRIMATI BHAVANA PUNDALIKRAO GAWALI PATIL:  
SHRI PARESH RAVAL:  
SHRI MALYADRI SRIRAM:  
SHRIMATI NEELAM SONKER:  
SHRI SUKHBIR SINGH JAUNAPURIA:  
SHRI ARVIND SAWANT:  
SHRI PINAKI MISRA:  
SHRI TAMRADHWAJ SAHU:  
SHRI D.S. RATHOD:  
SHRI RAJESHBHAI CHUDASAMA:  
SHRI P. KUMAR:  
SHRI HARISHCHANDRA CHAVAN:  
SHRI SANGANNA AMARAPPA:  
SHRI GODSE HEMANT TUKARAM:  
SHRIMATI SAKUNTALA LAGURI:  
SHRI SIRAJUDDIN AJMAL:  
SHRI RAJU SHETTY:  
SHRI RAGHAV LAKHANPAL:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Ministry of Youth Affairs and Sports has any plan to promote sports and constructions/development of playgrounds/stadia specially in rural areas;

(b) if so, the details thereof including the funds allocated and spent for the purpose and infrastructure created in the last two years and the current year State-wise;

(c) whether the Government plans to identify talented sportspersons from each sport category and provide them intensive training/coaching to make them excel in their respective fields, if so, the details thereof and action taken for fund allocation by the Government thereon, State/UT wise and if not reasons therefor;

(d) the details of fund allocation to States/UTs/NGOs/Companies for sports promotion and results/responses thereof; and

(e) the details of promotional schemes/ programmes being implemented by the Ministry/SAI for the development of Sports in the country?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE)  
FOR YOUTH AFFAIRS & SPORTS  
(SHRI SARBANANDA SONOWAL)

(a) & (b) The Ministry of Youth Affairs & Sports was implementing a Centrally Sponsored Scheme namely, Panchayat Yuva Krida aur Khel Abhiyan (PYKKA) Scheme for creation of basic sports infrastructure in village and block panchayats and for providing central assistance to States/UTs for holding annual sports competitions viz. Rural, Women and North East Games at block, district, state and national levels from 2008-09 to 2013-14. The PYKKA Scheme was restructured as Rajiv Gandhi Khel Abhiyan (RGKA) w.e.f. 01.04.2014.

The RGKA Scheme provides for construction of a sports complex in each block of the country both for outdoor and indoor sports disciplines on land measuring about six - seven acres at a total cost of Rs. 1.60 crore (Rs. 80 lakh each for outdoor playfield and indoor sports hall). There is also a provision of Rs. 15 lakh for sports equipment to be provided by Department of Sports. The RGKA Scheme also provides for grant-in-aid for holding competitions at various levels. Under Urban Sports Infrastructure Scheme (USIS), the Ministry provides assistance for creating sports infrastructure in urban areas.

The details of funds released to States/UTs for creation of infrastructure and conduct of annual sports competitions under PYKKA Scheme during 2013-14 and under RGKA Scheme for conducting annual sports competitions during 2014-15 and 2015-16 are at Annexure-I. The state-wise details of playfields developed under the PYKKA Scheme are at Annexure-II. During 2014-15 and 2015-16, due to non-availability of convergence fund and State Component, funds could not be released.

(c) to (d) Details of Schemes being implemented by the Ministry of Youth Affairs & Sports and the Sports Authority of India (SAI) for

identifying and nurturing sporting talent and promoting sports are given at Annexure – III and Annexure IV respectively.

(e) Details of funds allocation for promotion of sports under the schemes under the Ministry of Youth Affairs & Sports are given at Annexure-V.

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ANNEXURE REFERRED TO IN REPLY TO PARTS (a) AND (b) OF THE LOK SABHA UNSTARRED QUESTION NO.385 FOR 01.12.2015 ASKED BY SHRIMATI BHAVANA PUNDALIKRAO GAWALI PATIL, SHRI PARESH RAVAL, SHRI MALYADRI SRIRAM, SHRIMATI NEELAM SONKER, SHRI SUKHBIR SINGH JAUNAPURIA, SHRI ARVIND SAWANT, SHRI PINAKI MISRA, SHRI TAMRADHWAJ SAHU, SHRI D.S. RATHOD, SHRI RAJESHBHAI CHUDASAMA, SHRI P. KUMAR, SHRI HARISHCHANDRA CHAVAN, SHRI SANGANNA AMARAPPA, SHRI GODSE HEMANT TUKARAM, SHRIMATI SAKUNTALA LAGURI, SHRI SIRAJUDDIN AJMAL, SHRI RAJU SHETTY AND SHRI RAGHAV LAKHANPAL, MPS., REGARDING SPORTS DEVELOPMENT AND PROMOTION.

Annexure-I

**State wise details of funds released under PYKKA during 2013-14 and RGKA during 2014-15 and 2015-16**

(Rs in Crore)

Sl. No.	Name of State/UTs	2013-14 (PYKKA)		2014-15 (RGKA)	2015-16 (RGKA)
		Infrastructure	Competitions	Competitions	Competitions
1	Andhra Pradesh	7.27		3.06	2.75
2	Arunachal Pradesh			23	
3	Assam			1.27	
4	Gujarat			5.84	
5	Haryana	3.34	1.81	3.05	
6	Himachal Pradesh	2.99	0.83	1.80	0.72
7	Jammu & Kashmir			1.13	
8	Jharkhand			0.26	
9	Karnataka	10.2	2.86	5.91	
10	Kerala			4.17	
11	Maharashtra			5.18	
12	Madhya Pradesh	32.55	4.65	8.85	
13	Manipur			1.42	0.47
14	Meghalaya	0.44	0.11	0.99	
15	Mizoram	4.1	0.81	1.33	0.18
16	Nagaland	6		4.70	
17	Odisha	7.53	0.27		3.90
18	Punjab		1.58	3.49	1.12
19	Rajasthan				1.85
20	Sikkim	0.79		0.61	
21	Telangana			7.60	
22	Tamil Nadu	6.58	8.89		0.35
23	Tripura	4.3	0.91	1.45	
24	Uttarakhand	22.84	1.2	1.70	
25	Uttar Pradesh	4.92	1.15	13.25	
26	West Bengal			5.11	
	<b>TOTAL</b>			<b>82.81</b>	
	<b>SAI</b>		2.5	<b>0.82</b>	<b>0.29</b>
	<b>TOTAL</b>			<b>83.63</b>	
	MD RGKA (A &P)			0.21	
	<b>TOTAL</b>	<b>113.85</b>	<b>27.57</b>	<b>83.84</b>	<b>11.63</b>

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Annexure-II

**State-wise details of playfields developed under the PYKKA Scheme up to 31.03.2015**

S. No	Name of the States/ UT's	Coverage of village/ block panchayats under PYKKA scheme			No. of playfields developed
		No. of village panchayats	No. of block panchayats	Total	
1	Andhra Pradesh	6570	339	6909	6909
2	Arunachal Pradesh	1420	128	1548	1548
3	Assam	999	66	1065	1065
4	Bihar	847	53	900	-
5	Chhattisgarh	2946	42	2988	691
6	Goa	19	4	23	23
7	Gujarat	1975	44	2019	2019
8	Haryana	2476	48	2524	2524
9	Himachal Pradesh	1685	42	1727	1727
10	Jammu Kashmir	413	14	427	427
11	Jharkhand	403	21	424	424
12	Karnataka	2825	90	2915	2915
13	Kerala	400	60	460	460
14	Madhya Pradesh	6912	93	7005	4670
15	Maharashtra	5441	70	5511	5511
16	Manipur	79	4	83	83
17	Meghalaya	249	24	273	273
18	Mizoram	817	26	843	843
19	Nagaland	1098	52	1150	1150
20	Odisha	3115	155	3270	3270
21	Punjab	3699	42	3741	3727
22	Rajasthan	1786	49	1835	893
23	Sikkim	166	95	261	261
24	Tamil Nadu	1261	38	1299	649
25	Tripura	1040	44	1084	648
26	Uttar Pradesh	13080	246	13326	10944
27	Uttrakhand	3761	46	3807	3807
28	West Bengal	335	33	368	368

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	UTs				
29	Andaman & Nicobar Islands	60	6	66	-
30	Daman & Diu	14		14	-
31	Lakshadweep	2	9	11	10
32	Puducherry	50	5	55	-
	<b>Total</b>	<b>65943</b>	<b>1988</b>	<b>67931</b>	<b>57839</b>

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Annexure-III

**SPORTS PROMOTIONAL SCHEMES OF THE DEPARTMENT OF SPORTS**

Apart from the RGKA, the Ministry of Youth Affairs & Sports, Department of Sports are implementing the following Schemes for development of sports :

- **Urban Sports Infrastructure Scheme, introduced in 2010-11**, envisages development of playfields by the State Governments through Playfield Associations, coach development programme through Central and State Governments, creation of infrastructure including laying of artificial turfs for hockey, football and athletics, and construction of multi-purpose hall. Under the Scheme, State Governments, local civic bodies, schools, colleges, universities and sports control boards are eligible for assistance.
- **National Sports Talent Search Scheme**, issued in February, 2015, envisages identification of sporting talent among students in the age group of 8-12 years who possess inborn qualities, such as anthropometric, physical and physiological capabilities without any anatomical infirmities.
- **Scheme of Assistance to National Sports Federations (NSFs)** for conduct of National Championships at Senior, Junior, Sub-Junior level for men and women, conduct of international tournaments in India, participation of sportspersons in international sports competitions, organizing coaching camps, engagement of foreign coaches, and procurement of sports equipments.
- **National Sports Development Fund (NSDF)** for various activities including giving assistance to elite athletes, who are medal prospects for their customized and tailor-made training and competition exposure. In addition, a programme, namely TOP (Target Olympic Podium) Scheme within the overall ambit of the NSDF with the objective of identifying and supporting potential medal prospects for 2016 and 2020 Olympic Games has been formulated.
- **Scheme of Human Resource Development in Sports** focuses on developing human resources in sports sciences and sports medicine for the overall development of sports and games in the country. The scheme also provides assistance to coaches and referees / judges to upgrade knowledge / accreditation level and assistance for participation in and conduct of seminars in India, etc.

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- **Scheme of Special Cash Awards** for Winners of medals in international sports events and their coaches.
- **Scheme of Pension to Meritorious Sportspersons** after they retire from active sports career with the objective of providing them financial security and incentivizing sporting achievements.
- **Scheme of National Sports Awards**, viz, Rajiv Gandhi Khel Ratna, Arjuna Awards, Dronacharya Awards, Dhyanchand Awards for honouring them for their achievements and contributions as sportspersons and coaches.
- **National Welfare Fund for Sportspersons** for providing lump sum financial assistance to sportspersons now living in indigent conditions for their medical treatment etc.
- **Scheme of Sports & Games for Persons with Disabilities** for broad-basing of sports among differently-abled sportspersons by way of conduct of training for community coaches, conduct of sports competitions and providing assistance to schools/institutes having differently-abled sportspersons on their rolls for procurement of sports equipments and engagement of coaches on contract basis.

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Annexure-IV

### **SPORTS PROMOTIONAL SCHEMES OF THE SPORTS AUTHORITY OF INDIA**

The Sports Authority of India is also implementing the following Sports Promotional Schemes aimed at development and promotion of Sports in the country at grass-root level to attain excellence at National/International level through Scouting Sports caliber and further grooming the talented Sportspersons by inducting them in SAI Sports Promotional Schemes. Presently, the following Sports Promotional Schemes are operative:-

#### **NATIONAL SPORTS TALENT CONTEST SCHEME (NSTC)**

National Sports Talent Contest, (NSTC) Scheme was launched during 1985 for spotting talented young children in the age group of 8-14 years from schools and nurturing them by providing scientific training. The following are the distinct sub-schemes of the NSTC Scheme:

- (i) Regular Schools of NSTC Scheme
- (ii) Indigenous Games & Martial Arts (IGMA)
- (iii) Akharas

#### **ARMY BOYS SPORTS COMPANY SCHEME (ABSC)**

The main objective of the Scheme is to achieve excellence at international level by making use of good infrastructure and efficient administrative and disciplined environment of the Army. The Scheme is a joint venture of the Army and Sports Authority of India. Boys in the age group of 8-16 years of age are inducted under the Scheme. After attaining the required age of 17½ years, the trainees are enrolled in the Army.

#### **SAI TRAINING CENTRES (STC)**

With the objective to groom junior level sports persons in the age group of 14 to 21, SAI Training Centres were established, for which the State Government were to provide all the infrastructure facilities, with SAI running the Scheme by providing scientific training to the selected trainees/ equipment support and minor current repairs of the infrastructure talent.

#### **SPECIAL AREA GAMES SCHEME (SAG)**

Special Area Games (SAG) Scheme aims at scouting natural talent for modern competitive sports and games from inaccessible tribal, rural and coastal areas of the country and nurturing them scientifically for achieving excellence in them.

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## **EXTENSION CENTRES OF STC/ SAG**

The Scheme was started to cover schools and colleges for wider coverage in 2005, with a view to develop sports standards in schools and colleges which had requisite basic infrastructure and had shown good results in sports. Trainees in the age group of 12-18 years are adopted under the Scheme.

## **CENTRE OF EXCELLENCE SCHEME (COE)**

As a natural corollary to the Schemes for Sub-Junior and Junior, the Scheme of Centres of Excellence started in 1997, envisaged induction of talent in the country of those with promising performances in the National Competitions for further scientific training at the Regional Centres of SAI for **330** days in a year.

## **SAI NATIONAL SPORTS ACADEMIES**

The National Sports Academies are the latest offering in Sports Promotional Schemes of SAI. Various Sports Academies are being set up by SAI, in collaboration with the National Sports Federations to attract sports talent in respective disciplines in the age group of 12-25 years.

## **COME & PLAY SCHEME**

The Scheme is targeted at the 8-17 age groups, wherein talent spotting & nurturing by systematic coaching support would be done in the SAI Centres.

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Annexure - V

<b>Sl. No.</b>	<b>Name of Scheme</b>	<b>Budget Estimates 2015-16 (Rupees in crore)</b>
1.	<b>Rajiv Gandhi Khel Abhiyan</b>	95.00
2.	<b>Urban Sports Infrastructure Scheme</b>	25.00
3.	<b>National Sports Talent Search Scheme</b>	100.00
4.	<b>Scheme of Assistance to National Sports Federations (NSFs)</b>	185.00
5.	<b>National Sports Development Fund (NSDF)</b>	5.00
6.	<b>Scheme of Human Resource Development in Sports</b>	5.00
7.	<b>Scheme of Special Cash Awards</b>	30.00
8.	<b>Scheme of Pension to Meritorious Sportspersons</b>	2.00
9.	<b>Scheme of National Sports Awards</b>	1.62
10.	<b>National Welfare Fund for Sportspersons</b>	1.00
11.	<b>Scheme of Sports &amp; Games for Persons with Disabilities</b>	4.00
12.	<b>Sports Authority of India</b>	404.39